



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

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March 11, 2020

**Five NBFCs surrender their Certificate of Registration to RBI**

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Hyundai Capital India Private Limited	5th Floor, Corporate One, Plot No. 5, Non-Hierarchical Commercial Centre, Jasolar, New Delhi-110076	N-14.03381	October 18, 2017	December 12, 2019
2.	Unique Intercontinental Limited	Z-164, Room No. 2, First Floor, Loha Mandi, Naraina, New Delhi-110028	14.00427	March 11, 1998	January 16, 2020
3.	Farsight Developers Private Limited (Formerly Urmil Finlease Private Limited)	210, Arunachal Building 19, Barakhamba Road, New Delhi-110001	B-14.01613	January 31, 2000	February 6, 2020
4.	Inter State Oil Carrier Ltd.	113 Park Street, Poddar Point, South Wing, 5 <sup>th</sup> Floor, Kolkata-700 016	05.00498	March 02, 1998	December 04, 2019
5.	Sun Corporate Services Private Limited (now Mamata Group Corporate Services Private Limited)	53, Madhuban Complex, 5 <sup>th</sup> Floor, Madalpur Underbridge, Ellisbridge Ahmedabad – 380006	B.01.00445	December 31, 2002	February 12, 2020

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

**Press Release: 2019-2020/2043**

**(Yogesh Dayal)**  
Chief General Manager